

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE**  
**WEST SINGHBHUM AT CHAIBASA**

**OFFICE ORDER NO. 124/2020**

In the light of direction under Hon'ble Court's Letter No. 79/R.G. readwith previous Letter Nos. 61/R.G. dated 25.03.2020 and 71/R.G. dated 14.04.2020 and accordingly in continuation of this Office Order Nos. 116/2020 dated 26<sup>th</sup> March, 2020 & 120/2020 dated 14<sup>th</sup> April, 2020, it is further ordered that in view of unprecedented situation on account of threat of spread of Corona Virus (COVID-19) pandemic, all the Courts and Offices of this Judgeship shall, till further order of the Hon'ble Court, continue to function as per the various directions of the Hon'ble Court under aforementioned office orders of this Judgeship.


Further, hearing and disposal of the urgent/emergent matter shall remain continue through **VIDYO Mobile App** as per direction under this Office Order No. 123/2020 dated 17<sup>th</sup> April, 2020 **subject to modification that henceforth all urgent/ emergent matters will be sent only on this new e-mail ID chaibasacivilcourt@gmail.com.**

The Registrar, Civil Court, Chaibasa will be required to ensure the compliance of other directions given under this Office Order No. 120/2020 dated 14<sup>th</sup> April, 2020.

This order shall come in to force w.e.f. 21.04.2020.

Let all the concerned be informed and this order be uploaded in the Official Website of Civil Court, Chaibasa accordingly.

Dated: Chaibasa  
the, **20<sup>th</sup> day of April, 2020.**

  
Principal District & Sessions Judge,  
West Singhbhum, Chaibasa.

Memo No. 1568-1587/G, dated Chaibasa the **20<sup>th</sup> day of April, 2020.**

As directed, copy forwarded to:-

1. The Deputy Commissioner, West Singhbhum at Chaibasa,
2. The Superintendent of Police, West Singhbhum at Chaibasa,
3. All the Courts & Offices of the Judgeship of West Singhbhum at Chaibasa including J.J.Board, Chaibasa & D.L.S.A., Chaibasa.
4. The Registrar, Civil Courts, Chaibasa,
5. The General Secretary, District Bar Association, Chaibasa,
6. The Secretary, Bar Association, Chakradharpur,
7. The A.P.P. In-charge, Civil Courts, Chaibasa,
8. The Superintendent of Jail, Divisional Jail, Chaibasa,
9. The Superintendent, Observation Home, Chaibasa,
10. The Head Post Master, Post Office, Chaibasa,
11. The Court Manager, Civil Court, Chaibasa,
12. The System Officer, Civil Court, Chaibasa
13. The Hazat In-Charge, Civil Court, Chaibasa and
14. The Security In-Charge, Civil Court, Chaibasa  
for information and necessary action.

  
Registrar,  
Civil Courts, Chaibasa.